

PROFILE

Mahendra Khandelwal, Member Judicial

- Shri Mahendra Khandelwal born on 08th March, 1963 at Gwalior.
- Did L-L.B.(1985) and L-L.M. (1988) from Jiwaji University, Gwalior.
- Enrolled as an Advocate in 1985 and practiced in Madhya Pradesh High Court.
- Worked as Assistant Professor and Head of the Department of Law in Madhav College, Gwalior for 12 years.
- Joined Ministry of Law and Justice as Member of Indian Legal Service as Assistant Law Officer, Deputy Law Officer, Additional Government Advocate and Senior Government Advocate from 12.07.2001 till 11.01.2023.
- Drafted and assisted in drafting of many Law Commission's Report during 2001 to 2006.
- Rendered legal advice/comments to different Ministries of the Central Government on many important issues.
- Instrumental in many policy matters of Department of Legal Affairs, such as amendments in the Arbitration and Conciliation Act, 1996 (2015), enactment of the Commercial Courts Act 2015 and drafting of many schemes and policy.
- Assisted Joint Committee of Parliament on (a) "Office of Profit", (b) IBC 2016 (c) Personal Data Protection Bill, 2019.
- Was Member of various Task Force of the Central Government.
- Was Member of Quality Review Board of Chartered Accountants.
- Joined as Member Judicial, NCLT.